


HIGH COURT OF CHHATTISGARH : BILASPUR

ENDORSEMENT

Endt. No. 687/Confdl./2020
I-8-2/2002 (Pt. XII)

Bilaspur, dated the 16/10/2020

In reference to Registry Endt. No. 671/Confdl./2020/I-8-2/2002 (Pt. XII) dated 04.09.2020, a copy of letter no. A-11016/06/2020-CLS-II dated 30.09.2020 of the Under Secretary to the Government of India, Ministry of Labour & Employment, New Delhi containing intimation of extension of last date of receipt of applications regarding filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court, Bangalore, is enclosed herewith with a direction that the concerned candidates who fulfil the eligible qualification for the post of *Presiding Officer* may submit their application in the prescribed proforma so as to reach this Registry **on or before 27.10.2020** and failing which it shall be presumed that none of them are willing for the same.


16.10.20

(Neelam Chand Sankhla)
Registrar General

Encl: As above

19/2020/Misc/Confdl

No. A-11016/06/2020-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi, Dated 30.9.2020

To,
The Registrar General,
All High Courts.

Sub: Filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court, Bangalore –reg.

Sir(s),

I am directed to refer to this Ministry's letter of even no. dated 21.8.2020 on the subject mentioned above and to say that keeping in view the COVID-19, the last date for receiving the applications in the Ministry has been further extended up to 05.11.2020.

3. The other terms and conditions mentioned in the letter dated 21.08.2020 remain same.

Yours faithfully,

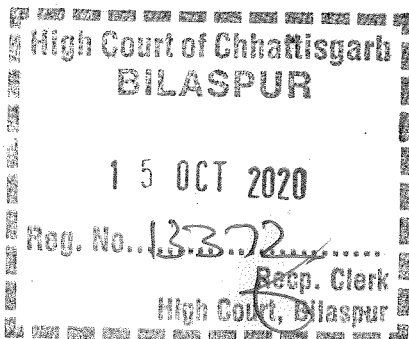
Satish Chander

(Satish Chander)

Under Secretary to the Government of India

Copy to:

1. Ministry of Law and Justice, Department of Justice, Jaisalmer House, New Delhi with the request names of Judicial Officers who are eligible and willing to be appointed to the post of the Presiding Officer of the CGIT-cum-LC, Bangalore may kindly be forwarded to this Ministry. Department of Justice is also requested to upload the vacancy circular on their website to give it to wide publicity
2. IT Cell, MoLE, with the request to upload the circular on Ministry's website



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